

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.357
TO BE ANSWERED ON 17.11.2016**

ELECTRIFICATION OF VILLAGES

**†357. SHRI VINOD KUMAR SONKAR:
SHRI SUNIL KUMAR SINGH:
MAJ GEN BC KHANDURI AVSM (Retd):
SHRI HARISH MEENA:**

**Will the Minister of POWER
be pleased to state:**

- (a) the number of villages to which electricity is targeted to be provided under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) along with the time by which this target is likely to be achieved, State/UT-wise;**
- (b) the number of villages where electricity has been provided so far under the DDUGJY, State-wise including Chatra, Latehar and Palmu regions of Jharkhand State;**
- (c) the number of villages where electricity has not yet reached, State-wise including the details for Chatra, Latehar and Palmu regions of Jharkhand;**
- (d) the details of assistance being provided by the Union Government to the State Governments under DDUGJY, State-wise;**
- (e) whether any mechanism has been developed for monitoring of DDUGJY, if so, the details thereof; and**
- (f) whether the contractual companies have completed the electrification task on time under DDUGJY and if not, the action being taken thereon?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) to (c) : As reported by the States, there were 18,452 un-electrified census villages in the country, as on 01.04.2015. Out of these villages, 10,628 un-electrified villages have been electrified as on 31.10.2016. Electrification works in the remaining 7824 un-electrified villages including Chatra, Latehar and Palamu regions of Jharkhand are targeted to be completed by May, 2018. The State-wise details are given at Annexure-I.

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Under DDUGJY scheme, from 01.12.2014 to 31.10.2016, electrification works in 11,497 villages have been completed. The State-wise details of electrification of un-electrified villages including Chatra, Latehar and Palamu regions of Jharkhand, are given at Annexure-II.

(d) : Under DDUGJY, Government of India has sanctioned 4501 new projects (Including 3867 off-grid/DDG projects) with total project cost of Rs. 42391.25 crore (Including Rs. 1123.27 crore for off-grid projects) for various rural electrification works. The State-wise details are given at Annexure-III.

(e) : At State level, a committee under the Chairmanship of Chief Secretary is in place to monitor the progress and resolve issues relating to implementation viz. allocation of land for sub-stations, right of way, forest clearance, railway clearance, safety clearance etc.

At District level, District Development Co-ordination & Monitoring Committee namely DISHA (administered by Ministry of Rural Development) headed by senior most Member of Parliament (Lok Sabha) is in place to review and monitor implementation of central sector schemes including DDUGJY.

Rural Electrification Corporation Limited (REC), the nodal agency, monitor implementation of scheme through its project offices at field level and web based Mobile App, 'GARV'.

At Central level, inter-ministerial Monitoring Committee on DDUGJY also monitors implementation of scheme. Besides, the progress is reviewed with States / Power Utilities in Review, Planning and Monitoring (RPM) meeting of Ministry of Power on monthly basis.

(f) : There were some delay in the completion of the DDUGJY projects due to delay in forest and railway clearance for the Projects, delays in land acquisition for 33/11 KV sub-stations, Right of Way (RoW) issues, delay in providing BPL list, Law & Order issues including Naxal problem and difficult terrain in some of the States. Penalty as per extant rules/clause is imposed by the implementing agency on the contractors if the delay is attributable to the contractors.

ANNEXURE-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 357 TO BE ANSWERED IN THE LOK SABHA ON 17.11.2016.**

State-wise number of un-electrified villages in the country to be electrified under Deendayal Upadhyaya Gram Jyoti Yojana

Sl. No.	State	Number of un-electrified villages (as on 01.04.2015)	Number of villages electrified (as on 31.10.2016)	Number of villages to be electrified (as on 31.10.2016)
1	Arunachal Pradesh	1578	345	1233
2	Assam	2892	1731	1161
3	Bihar	2747	2012	735
4	Chhattisgarh	1080	521	559
5	Himachal Pradesh	35	28	7
6	Jammu & Kashmir	134	32	102
7	Jharkhand	2525	1279	1246
8	Karnataka	39	7	32
9	Madhya Pradesh	472	347	125
10	Manipur	276	112	164
11	Meghalaya	912	658	254
12	Mizoram	58	38	20
13	Nagaland	82	22	60
14	Odisha	3474	1688	1786
15	Rajasthan	495	346	149
16	Tripura	26	15	11
17	Uttar Pradesh	1529	1436	93
18	Uttarakhand	76	3	73
19	West Bengal	22	8	14
Total		18452	10628	7824

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 357 TO BE ANSWERED IN THE LOK SABHA ON 17.11.2016.

State-wise achievement under DDUGJY from 01.12.2014 to 31.10.2016

Sl. No.	State	Electrification of Un-electrified villages
1	Andhra Pr.	0
2	Arunachal Pr.	393
3	Assam	1773
4	Bihar	2281
5	Chhattisgarh	537
6	Gujarat	0
7	Haryana	0
8	Himachal Pr.	28
9	J&K	35
10	Jharkhand	1437
11	Karnataka	7
12	Kerala	0
13	Madhya Pr.	363
14	Maharashtra	0
15	Manipur	287
16	Meghalaya	676
17	Mizoram	78
18	Nagaland	32
19	Orissa	1700
20	Punjab	0
21	Rajasthan	391
22	Sikkim	0
23	Tamilnadu	0
24	Telangana	0
25	Tripura	15
26	Uttar Pr.	1449
27	Uttarakhand	7
28	West Bengal	8
	Total	11497

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 357 TO BE ANSWERED IN THE LOK SABHA ON 17.11.2016.

State-wise project sanctioned under DDUGJY

As on 31.10.2016

Sl. No.	State/UT	No. of projects	Sanctioned cost (Rs. Cr.)
1	Andhra Pradesh	181	944.14
2	Andaman & Nicobar	2	20.96
3	Arunachal Pradesh	1192	418.93
4	Assam	548	1540.80
5	Bihar	38	5856.35
6	Chhattisgarh	933	1527.78
7	Goa	2	20.00
8	Gujarat	27	924.72
9	Haryana	21	316.07
10	Himachal Pradesh	12	159.10
11	Jammu & Kashmir	21	619.53
12	Jharkhand	446	3885.23
13	Karnataka	62	1754.86
14	Kerala	14	485.35
15	Madhya Pradesh	204	2943.13
16	Maharashtra	37	2163.44
17	Manipur	3	54.96
18	Meghalaya	216	300.49
19	Mizoram	8	30.45
20	Nagaland	10	42.38
21	Odisha	299	1751.56
22	Punjab	20	251.98
23	Puducherry	2	20.15
24	Rajasthan	33	2819.37
25	Sikkim	4	20.10
26	Tamilnadu	27	924.09
27	Telangana	10	462.29
28	Tripura	8	74.12
29	Uttar Pradesh	75	6946.44
30	Uttarakhand	26	845.30
31	West Bengal	19	4262.15
32	Dadra & Nagar Haveli	1	5.00
	Total	4501	42391.24
